

**GOVERNMENT OF INDIA
MINISTRY OF MINES**

**LOK SABHA
UNSTARRED QUESTION NO.195
TO BE ANSWERED ON 30.11.2015
BAUXITE MINING LEASES TO GMDC**

195. SHRI VINOD LAKHAMASHI CHAVDA:

Will the Minister of **MINES** be pleased to state:

- (a) whether the Government of Gujarat has recommended 11 bauxite mining lease proposals for prior approval of Ministry of Mines in Jamnagar and Kutch districts for relaxation of section 6(1) (b) of MMRD to Ministry of Mines;
- (b) if so, the details of the action taken by Ministry of Mines in this regard;
- (c) whether MD, GMDC and Principal Secretary, Industry and Mines Department, Government of Gujarat have requested Government of India to expedite the approval of the above bauxite mining leases in favour of GMDC; and
- (d) if so, the details thereof and the time by which the approval is likely to be accorded?

ANSWER

THE MINISTER OF STATE FOR MINES AND STEEL (SHRI VISHNU DEO SAI)

- (a) : Yes, 11 bauxite mining lease proposals for mines in Jamnagar and Kutch districts for prior approval and relaxation of section 6(1) (b) of the Mines and Mineral Development and Regulation (MMRD) Act, 1957 were received in Ministry of Mines.
- (b) Out of 11 proposals, 4 proposals have been returned to the State Government as mineralization in the subject area was not established. Remaining 7 proposals have been examined in this Ministry and additional information has been sought from State Government.
- (c) Yes, Principal Secretary, Industry and Mines Department, Government of Gujarat has requested Central Government to expedite its approval for the above bauxite mining leases in favour of GMDC;
- (d) The time for taking decision in the matter cannot be specified.
